

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 4508/2025

BHAGWANDEEN

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

Date : 17-06-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) Mr. Sk Warish Ali, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Raj Singh Rana, AOR
Mr. Md. Aman Yousuf, Adv.

For Respondent(s) Mr. Yasharth Kant, AOR
Mr. Ghanshyam Singh, Adv.
Ms. Prerna Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. In terms of the letter circulated by learned counsel for the appellant for adjournment, matter stands adjourned.
2. List the matter after ensuing Partial Court Working Days.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(CHETNA BALOONI)
COURT MASTER (NSH)